

By e-mail

**THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL
PRADESH)**

NO.HC.VII-10/1992/395/A

From :- Smti. Kanchan Newar,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati

To,

✓ Smti Dipali Bhuyan,
Presiding Officer, STAT, Assam,
& Member, MACT-1, Kamrup, Guwahati.

Dated Guwahati the 29 th January, 2019.

Sub: **Casual leave with Station leave permission.**

Ref:- Your letter No. MACT/138/19 Date 25.01.2019.

Madam,

With reference to the above, I am directed to inform you that, your prayer for casual leave on 30.01.2019 along with station Leave permission, with your allotted car, at your own cost, w.e.f. the evening of 28.01.2019 till the morning of 01.02.2019, has been ~~granted/rejected~~ [✓]. The Member, MACT No. 2, Kamrup, Guwahati, in her absence, the Member, MACT No. 3, Kamrup, Guwahati, will remain in-charge of your Court and Office in your absence.

Yours faithfully,

JT. REGISTRAR(VIGILANCE)

Paban